

on permanent magnet field D. C. motors meant for use in the production of electrically operated two-wheeled motor vehicles etc. upto 31st December, 1983. [Placed in Library. See No. LT-5897/83.]

**SHRI ATAL BIHARI VAJPAYEE** (New Delhi): Sir, is there no other remedy? Let the question be put to the House. If we oppose laying of certain papers on the table, you allow the Minister to get away by saying they have taken note of it.

**MR. SPEAKER:** What can we do? They can go to the Committee on Papers laid also....

**SHRI SATISH AGARWAL** (Jaipur): Sir, there should be a separate Parliamentary Committee to go into this issue.

**MR. SPEAKER:**... At least we have got that Committee and we can refer to it still.

(Interruptions)

**SHRI ATAL BIHARI VAJPAYEE:** Sir, all papers laid on the table must be scrutinised.

**MR. SPEAKER:** There is a Committee. You have to go to the Committee on Papers Laid on the Table.

**SHRI SATISH AGARWAL:** But that Committee does not go into the propriety of the issue.

श्री राय विलास पातवान (हाजीपुर) : लेकिन एक काम आप करवा सकते हैं—जो पेपर लें डाउन होता है, कम से कम हमें उसकी कापी मिल जाय कि क्या ले-डाउन हो रहा है। इस समय ले-डाउन होने के बाद पता चलता है कि क्या ले-डाउन हुआ है।

12.10 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### HUNDRED AND TWENTY-THIRD REPORT

**SHRI SATISH AGARWAL** (Jaipur): Sir, I beg to present the Hundred and Twenty-third Report (Hindi and English versions) of the Public Accounts Com-

mittee on Action Taken by Government on the recommendations contained in the Sixty-sixth Report on Redundancy in materials procured for the manufacture of an aircraft.

12.11 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

##### TWENTY-EIGHTH AND TWENTY-NINTH REPORTS

**SHRI A. C. DAS** (Jaipur): Sir, I beg to present the following Action Taken Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Twenty-eighth Report on Action taken by Government on the recommendations contained in 24th Report of the Committee on the Ministry of Communications—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Posts and Telegraphs Department.

(2) Twenty-ninth Report on Action Taken by Government on the recommendations contained in Twenty second Report of the Committee on the Ministry of Communications—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Indian Telephone Industries, Bangalore.

12.12 hrs.

#### COMMITTEE ON SUBORDINATE LEGISLATION

##### FIFTEENTH REPORT

**SHRI XAVIER ARAKAL** (Ernakulam): Sir, I beg to present, the Fifteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

**MR. SPEAKER:** Shri B. Shankaranand is to make a statement.

**SHRI SATISH AGARWAL** (Jaipur): Mr. Speaker, Sir, Shri Shankaranand has no moral authority to make a statement on Family Welfare because he has got eight children.

**MR. SPEAKER:** That was before the programme came into effect.